

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**R.P. NO. 02 OF 2019 &**  
**IA NO. 167 OF 2019 IN**  
**APPEAL NOS. 359 OF 2017 AND 336 OF 2017**

**Dated: 16<sup>th</sup> April, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Rama Shankar Awasthi**

**...Petitioner(s)**

**Vs.**

**Lanco Anpara Power Limited & Ors.**

**...Respondent(s)**

Counsel for the Petitioner (s): Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Shubham Arya

Counsel for the Respondent(s): Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Sakya Singha Chaudhury  
Ms. Astha Sharma  
Ms. Shikha Pandey for R-1

Mr. Rajiv Srivastava  
Mr. Garima Srivastava for R-2

Mr. C.K. Rai  
Mr. Sachin Dubey for R-3

**ORDER**

**Reserved for Orders.**

**(S.D. Dubey)**  
**Technical Member**

*bn/vt*

**(Justice N.K. Patil)**  
**Judicial Member**